NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER **PETITION NUMBER** : CP/202/2017 NAME OF THE PETITIONER(S) : IPK PACKAGING INDIA PVT LTD NAME OF THE RESPONDENT(S) : ROC, COIMBATORE UNDER SECTION : 252 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM SANCHR VARADARATAN ?
P.M. VATSACA

B. Sarath babu COUNSEL FOR PEPLICANT P-M. Valoul
Representing Courses For Roc B-gottah
Lovenbatere

ORDER

Counsel for the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 11.01.2018.

(S VIJAYARAGHAVAN) Member (Technical) ←S∳ ← K ANANTHA PADMANARH

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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